# COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 198 OF 2017

# Dated: 30<sup>th</sup> October, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: Association of DVC HT Consumers of Jharkhand Vs. Jharkhand State Electricity Regulatory Commission & Anr.			 Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	:	Mr. Gaurav Dudeja Mr. Sudhanshu Goil	
Counsel for the Respondent(s) :	:	Mr. Farrukh Rasheed for R-1	
		Mr. Shubham Arya for R-2	

### <u>ORDER</u>

Learned counsel for the appellant seeks a week's more time to file rejoinder. He may take steps to file the same on or before 07.11.2017 after serving copy on the other side.

List the matter on 27.11.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd